

F.No. 01(03)/Roster/CESTAT/2024-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.11.2024

ORDER NO. 152 of 2024

Hon'ble President is pleased to partially modify the roster order no. 136 of 2024 for **CESTAT, Chennai** from **28.11.2024** to **29.11.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 28.11.2024 to 29.11.2024	Ms. Binu Tamta, Hon'ble Member (Judicial)	Single Member bench matters.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order

Maya 22/11/24
(Monika Devi)
Technical Officer

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Maya 22/11/24
Technical Officer